NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

ON NONDER

PETITION NUMBER

: CP/647/(IB)/2017

NAME OF THE PETITIONER(S)

: HARIVARDHAN STEEL & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S)

: EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G. Venkatowaran

Rep. B. RAVIRAJA Course / for Applicant Juha to

a- VAIBHAV

R VENTATESH

Counsel for Respondent

/all_

AAL NITH

VAIRHAN

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for filing Application, in the light of the rejoinder filed by the Petitioner. At request, time is enlarged. Put up on **24.01.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)